

Shri Manubhai Shah: The authorised capital is Rs. 5 crores now, and the paid-up capital is about Rs. 2 crores.

Export of Textiles to Argentina

*143. **Shri Rameshwar Tantia:** Will the Minister of Commerce and Industry be pleased to state.

(a) whether it is a fact that the Venezuelan Textile Industry has demanded higher tariffs against foreign Textiles exported to Argentina; and

(b) if so, what is the position in relation to Indian textiles?

The Minister of Commerce (Shri Kanungo): (a) Government have no information. It is not, however, clear from the question how Venezuelan textile industry can demand higher tariffs against exports of foreign textiles to another country viz. Argentina.

(b) Does not arise.

Shri Rameshwar Tantia: May I know what was the total amount of exports made to Venezuela last year?

Shri Kanungo: There was no export to Venezuela last year. Sometime in 1954, I suppose, there was just a little export amounting to .03 million yards.

Evacuee Properties

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*145. { **Shri Bahadur Singh:**
Shri A. S. Saigal:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Government have extended the date for removal or disposal of the personal and household properties left by the evacuees with their friends and relatives in India;

(b) the special reasons for the extension of this date; and

(c) the amount of the jewellery sent from India to Pakistan during the last six months under this rule?

The Parliamentary Secretary to the Minister of Rehabilitation and Mino-

riety Affairs (Shri P. S. Naskar): (a) Yes, upto 31st December, 1957.

(b) With a view to giving a further opportunity to displaced persons who had not yet availed of this concession to retrieve their personal and household effects.

(c) This concession does not now apply to jewellery left with friends and relations. Export of such jewellery is subject to normal customs regulations with effect from 1st January, 1957.

Shri Bahadur Singh: May I know if such extensions were given in the past and, if so, the number of such extensions?

Shri P. S. Naskar: Yes, Sir. Such extensions were given in the past from time to time. This time we have extended it up to the 31st December, 1957, and it is not proposed to extend this date.

Shri Bahadur Singh: May I know the amount of the jewellery got from Pakistan during this period?

Shri P. S. Naskar: I cannot give any separate break-up regarding the value of the jewellery sent from Pakistan to India.

Aluminium Industry

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*147. { **Shri S. V. Ramaswami:**
Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to refer to the Starred Question No. 23 on the 15th July, 1957 and state:

(a) whether the investigations regarding the bauxite reserves at Shevaroy Hills in Salem District have been completed; and

(b) if so, the programme contemplated in connection with the setting up of an aluminium factory at Mettur Dam?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.